

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:3579  
ANSWERED ON:01.12.2010  
AWARENESS OF RTI  
Ramshankar Dr.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Government is aware that desired awareness in regard to the Right to Information Act is still lacking;
- (b) if so, whether the Union Government has made any efforts for creating awareness among the people in regard to the Right to Information Act, 2005 during the last three years and the current year; and
- (c) if so, the details thereof and the funds allocated and spent in this regard along with the publication carried out and programmes organized during the above period in this regard?

**Answer**

Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Personnel, Public Grievances and Pensions. (SHRI V. NARAYANASAMY)

- (a) : Some study reports have brought out that awareness about the Right to Information Act, particularly in rural areas, is low.
- (b) & (c) : Government has taken following steps to create awareness about the Right to Information Act; (i) launch of awareness generation campaigns through radio, television and print media; (ii) display of posters in Hindi and six regional languages in rural areas; (iii) publication of five Guides on the Act; (iv) providing funds to the State Information Commissions and the State Administrative Training Institutes for awareness generation; (v) launch of logo on RTI; (vi) launch of a portal on RTI etc.

A sum of Rs. 17.90 crore was spent on a plan scheme on Right to Information during 2008-09 and 2009-10 of which about Rs. 6.10 crore was spent on awareness generation. An amount of Rs. 0.77 crore has been spent on awareness generation during 2010-11.